

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 107 of 2015

Dated: 19th February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Haryana Power Purchase Centre & Anr.Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran and
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Akhil Sibal, Mr. Deepak
Khurana and Mr, Vikas Mishra for
R.2

ORDER

Mr. M. G. Ramachandran, learned counsel for the appellant has argued for some time on the issues involved in both these appeals, being Appeal No. 107 of 2015 and Appeal No. 117 of 2015

Post these appeals for remaining arguments by the parties on **18th /
19th April, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/vg